

**Calcutta High Court  
In The Circuit Bench at Jalpaiguri (Appellate Side)**

Scrutiny List From 23-06-2021 To 23-06-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	CRM	692/2021	GOPAL MANDAL@KANA	ESHA ACHARYA	14-07-2021	IMPROPER ADDRESSING OF THE HONORABLE CHIEF JUSTICE UNDERTAKING IS MISSING BARLOGO IS MISSING ON THE VAKALATNAMA ADVOCATE FULL ADDRESS IS MISSING IN VAKALATNAMA
2	CRM	695/2021	JAYDEB PAUL AND ORS	JAYDEEP KANTA BHOWMIK	14-07-2021	THE NAME OF PETITIONER NO. 3 IN PAGE NO. 2 DOES NOT MATCH WITH THE NAME IN AFFIDAVIT, ID PROOF AND VAKALATNAMA
3	CRM	696/2021	SUNIL ROY @ SUNIL CHANDRA ROY	SUDIP GUHA	14-07-2021	ANNEXURE P-1 IS ILLEGIBLE
4	CRM	698/2021	ABHIJIT DAS @ BISWAJIT	HILLOL SAHA PODDER	14-07-2021	LD. ADVOCATE CONTACT NO SHOULD BE MENTION IN VAKALATNAMA

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